

whether the standards would conform to countries which are participating in the establishment of these institutions?

**Shri M. M. Das:** The standards of these institutions will be fixed according to the standards of the Kharagpur Institute.

#### Hindi Shiksha Samiti

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\*210. { **Shri V. C. Shukla:**  
**Dr. Ram Subhag Singh:**

Will the Minister of Education and Scientific Research be pleased to state:

(a) whether Hindi Shiksha Samiti has urged the Central Ministry of Education to give direct grants to All India Hindi Organisations for the purpose of propagation of Hindi in non-Hindi speaking areas;

(b) whether the Government have accepted this recommendation; and

(c) if so, by what time Government propose to implement this recommendation?

**The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall):** (a) to (c). A statement is laid on the Table of the Lok Sabha.

#### STATEMENT

(a) The Hindi Shiksha Samiti suggested that direct grants be given by the Government of India to All-India Hindi Organisations for the propagation of Hindi.

(b) No.

(c) The question does not arise.

**Shri V. C. Shukla:** What are the specific reasons for not accepting the recommendations of the Hindi Shiksha Samiti?

**Dr. K. L. Shrimall:** As the hon. Member is aware, prior to 1954 grants were given to private organisations and the main work of propagation was done by private organisations.

Later on it was found that there was no harmony, and sometimes there was conflict between States and these organisations. Therefore, in 1954 the Government took a decision that propagation of Hindi would be done by the State Governments. This question was again discussed at the Conference of Education Ministers, and it was decided that for one year at least the State Governments should be given a trial and the position reviewed after a year.

**Shri V. C. Shukla:** May I know whether it is a fact that grants to various States for propagation of Hindi have been continuously lapsing for the last few years because of non-implementation of the recommendations?

**Dr. K. L. Shrimall:** I am sorry it is a fact that every year a certain amount has been lapsing because the grants sanctioned are not utilised by the State Governments.

**Shri Dasappa:** What has been the total amount spent in non-Hindi-speaking areas during these three or four years?

**Dr. K. L. Shrimall:** As far as propagation of Hindi is concerned, amount is spent only in non-Hindi speaking areas. As far as development of Hindi is concerned, that is a work which is sometimes given to organisations in Hindi-speaking areas. There is a difference between development of Hindi and propagation of Hindi. The hon. Member is probably referring to development of Hindi.

**Shri Dasappa:** My question was simple and specific. I want to know how much has been spent till now on propagation of Hindi in non-Hindi-speaking areas, because propagation is not needed in Hindi-speaking areas.

**Dr. K. L. Shrimall:** In 1956-57 a sum of Rs. 2,83,905 was sanctioned out of which only Rs. 1,65,502 was utilised in non-Hindi-speaking States.

**Mr. Speaker:** How many non-Hindi-speaking areas are there?

**Dr. K. L. Shrimall:** Andhra, Assam, Bombay, Jammu-Kashmir, Kerala, Madras, Mysore, West Bengal and Orissa. In 1955-56 a sum of Rs. 5,40,915 was sanctioned out of which only Rs. 3,25,040 was utilised.

**Shri Narasimhan:** Will the Government enquire why such sanctioned amounts are not being utilised? Have they enquired whether there are any defects in the schemes themselves?

**Dr. K. L. Shrimall:** There are no defects in the schemes. The schemes are drawn up in consultation with the State Governments. The representatives of the State Governments are there in the Hindi Shiksha Samiti. The main difficulty is that the State Governments lack sufficient interest to implement these schemes.

#### Food Scarcity in Eastern U.P.

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\*211. { **Dr. Ram Subhag Singh:**  
**Shri D. C. Sharma:**  
**Shri Bishwanath Roy:**

Will the Minister of Finance be pleased to state:

(a) whether Government have received any request from Government of Uttar Pradesh for making a special allotment of fund for the alleviation of distress in the scarcity-hit eastern districts of U.P.;

(b) if so, whether that allotment has been made;

(c) the amount allotted for that purpose; and

(d) whether such requests were made to the Union Government by any other State Governments?

**The Deputy Minister of Finance (Shri B. R. Bhagat):** (a) to (c). No specific request was received from the Uttar Pradesh Government, but to assist them to deal with the problem of the deficit areas in the eastern part of the State, loan assistance of Rs. 1.62 crores has been promised.

(d) Yes, Sir. The Governments of Bihar and West Bengal have also approached the Central Government.

**Dr. Ram Subhag Singh:** May I know the extent of loss to crops due to draught in the States of Uttar Pradesh, Bihar, West Bengal and other States who have approached the Government of India for funds?

**Shri B. R. Bhagat:** This is a larger question for which I would require notice.

**Dr. Ram Subhag Singh:** May I know whether the State Governments which have approached the Government of India for funds have also approached the Union Government for funds for energising their tubewells and constructing tubewell canals some of which in Eastern U.P. and other parts have not yet been energised?

**Shri B. R. Bhagat:** They have, Sir, but it would be difficult, within the scope of this question, to get the information in respect of that. If separate notice is given I will be able to supply that information.

**Shri Damani:** In a large part of Rajasthan the crop has failed. May I know what help has been sanctioned to that part?

**Mr. Speaker:** Why did not the hon. Member put a separate question? This relates to U.P. On this question shall I go on allowing questions about Andhra, Kerala, Tamil Nad and so on?

**Shri S. M. Banerjee:** May I know whether the Central Government has instructed or requested the U.P. Government to exempt the people of eastern districts from all sorts of taxes for a period of one year—1957-58—and if so, what action has been taken by the U.P. Government?

**Mr. Speaker:** Ask the U.P. Government.

**Shri S. M. Banerjee:** The Central Government has requested the U.P. Government.